

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:241
ANSWERED ON:20.03.2017
Aged/Closed Oil Wells
Adityanath Shri Yogi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a number of oil wells operated by various public and private sector oil companies are over aged and producing oil and gas below their capacity or have been closed down and if so, the details thereof, oil field and State/UT-wise;
- (b) whether the Government proposes to review/redevelop the old/aged oil wells/ fields and if so, the details thereof;
- (c) the various initiatives/steps taken including adoption of latest technology to increase oil production from the aged/ closed oil wells, oil-field and State/UT-wise; and
- (d) the other steps taken/being taken by the Government to ensure adequate supply/availability of oil and natural gas in the country?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARAMENDRA PRADHAN)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 241 BY SHRI YOGI ADITYA NATH TO BE ANSWERED ON 20.03.2017 REGARDING AGED/CLOSED OIL WELLS

(a). Most of crude oil production in the country is from ageing fields in the States of Andhra Pradesh, Assam, Arunachal Pradesh, Gujarat, Rajasthan, Tamil Nadu and Offshore areas. The details of flowing and non-flowing oil wells of Oil & Natural Gas Corporation Ltd. (ONGC), Oil India Ltd.(OIL) and Private/JV Companies are given below:-

States/Locations

Flowing Oil Wells

Non-Flowing Oil wells

Total

PSC Regime

Nomination (ONGC)

Nomination (OIL)

PSC Regime

Nomination (ONGC)

Nomination (OIL)

Andhra Pradesh

43

24

67

Assam

517

372

273

731

1893

Arunachal Pradesh

35

1

31

12

79

Gujarat

136

2982

99

847

4064

Rajasthan

255

2

134

34

425

Tamil Nadu

4

94
1
70
169
Eastern Offshore
37
1
23
2
63
Western Offshore
57
1148
100
104
1409
Total
524
4785
375
388
1320
777
8169

(b) & (c). In order to enhance recovery from ageing fields, oil companies are implementing new technologies. During the life of the well, the oil production from an oil well may cease due to various reasons, such as natural decline in reservoir pressure, water/sand ingress and wellbore mechanical problems etc. Such sick wells are revived through well work-over / intervention jobs, if economically viable. The oil companies have taken/are taking several measures to revive the sick wells to increase oil production, such as Improved Oil Recovery (IOR)/ Enhanced Oil Recovery (EOR) Schemes.

(d). Government of India has taken several policy initiatives as well as administrative measures to enhance production of oil and gas in the country for meeting domestic demand. The policy initiatives can be mentioned as:

- i. Policy for Relaxations, Extensions and clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon Discoveries.
- ii. Policy on Testing Requirements.
- iii. Discovered Small Field Policy.
- iv. Policy for marketing freedom for gas production from difficult areas.
- v. Policy for exploration in Mining Lease Area.
- vi. Hydrocarbon Exploration and Licensing Policy.
- vii. Policy for Extension of Production Sharing Contracts.
- viii. Shale Gas Policy etc.

Some of the other steps taken to encourage production of oil and gas by the Government are:

- i. Setting up of National Data Repository.
- ii. Appraisal of Unappraised area in Sedimentary Basin.
- iii. Streamlining of functioning of Management Committee for timely approval of Work Program and Budget in PSC regime
- iv. Re-assessment of Hydrocarbon Resources.
